## Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

## Appeal No. 116 of 2007

Dated: November 3, 2008

Present: Hon'ble Mrs. Justice Manju Goel, Judicial Member

Hon'ble Mr. H. L. Bajaj, Technical Member

M/s Regency Aqua Electro & Motel Resorts Ltd. -Appellant(s)

Versus

Uttaranchal Power Corporation Limited & Anr. -Respondent(s)

Counsel for the Appellant(s) : Mr. Nikunj Dayal

Counsel for the Respondent(s): Mr. M.G. Ramachandran, Mr. Anand K.

Ganesan and Ms. Swapna Seshadri for UPCL

## **ORDER**

Mr. Nikunj Dayal appearing for the appellant says that the appellant wants to withdraw the appeal in view of the notification dated 30/04/08 of the Uttarakhand Electricity Regulatory Commission.

The appeal is dismissed as withdrawn.

(H. L. Bajaj ) (Manju Goel)
Technical Member Judicial Member